

RECONSTITUTED INTERNAL COMPLAINTS COMMITTEE

- 1 Smt. Debasri Sahu, OJS, N.J.N.-J.M.F.C., Raighar, Chairperson
- 2 Sri Uma Maheswar Rao, Addl P., Umerkote
- 3 Smt. Bijayalata Panigrahi, Advocate, Umerkote
- 4 Smt. Minakshi Mohapatra, Jr Clerk, O/o J.M.F.C., Umerkote
- 5 Ms Usharani Majhi, Jr. Clerk, Secretary-T.L.S.C., Umerkote

Annexure-A

PROFORMA

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17								
Taluk	Yes	Yes	NG N J M F C	5	Total Number of Members	4	Number of Women members	NO	Is NGO a member	Any other independent member	How NGO/independent members selected	Whether consulting facilities exist to deal with victims of sexual harassment	Feasibility of providing space in court complex for providing counselling	Feasibility of providing such space at the Legal Services Authority offices or ADR Centers	No of complaints received since date of establishment of Committee	Does not arise	Does not arise	Whether lawyers & litigants can also approach the Committee	Yes	Any Committee setup by local bar Association to deal with complaints of lady lawyers or litigants against sexual harassment	No	Does not arise	Does not arise	If yes, its composition

JB
Senior Civil Judge, Umerkote

OFFICE OF THE DISTRICT JUDGE, NABARANGPUR.

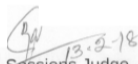
Nabarangpur, this the 13th of February, 2018.

ORDER

The Internal Complaints Committee to deal with Sexual Harassment of women at work place as per Rule-4 Chapter-II of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 has been constituted for the Civil & Sessions Courts at Nabarangpur for a period of three years consisting of Dr. Pramila Tripathy, Lecturer in Botany, Nabarangpur College as the Presiding Officer and following as its members.

1. Smt. Sabina Bano, Social Activist, Nabarangpur,
2. Sri Kartik Padal, Head Clerk, office of the District Judge, Nabarangpur,
3. Sri Sanjay Kumar Tripathy, Senior Typist, office of the District Judge, Nabarangpur, and
4. Miss Suchismita Tripathy, Junior Clerk, office of District Judge, Nabarangpur.

Inform all concerned.


13.2.18
District & Sessions Judge,
Nabarangpur.

Memo No. 229 (14) .../2018.


Dated: 16/02/2018.

The Principal, Nabarangpur College, Nabarangpur/

Copy to Presiding Officer and all the Members of Internal Complaints Committee, Civil & Sessions Courts, Nabarangpur for information and necessary action.

Copy to all Sadar Courts of Nabarangpur for information and necessary action.

Copy to Notice Board.


16.2.18 HC
Registrar,
Civil & Sessions Courts,
Nabarangpur.